

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 9, 2007

No. 122 /JR(S)/2007

Sri **Dig Vijay Nath**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Civil Judge, Senior Division, Bhadohi at Gyanpur vice Sri Ram Murti Yadav.

No. 123 /JR(S)/2007

Sri **Ram Murti Yadav**, Civil Judge, Senior Division, Bhadohi at Gyanpur to be Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Ram Kushal.

No. 124 /JR(S)/2007

Pursuant to Government office Memo No. 581/ II-4-07-15(2)/ 93 dated 30.3.2007 Sri **Ram Kushal** , Chief Judicial Magistrate, Bhadohi at Gyanpur is posted/ appointed as Law Officer, U.P., Bal Vikas Evam Pushtahar Nideshalaya, Lucknow.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 102 / JR (S)/ 2007, Dated: Allahabad: April 9, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. Sachiv, Mahila Kalyan Evam Bal Vikas, U.P. Shasan, Lucknow..
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
8. The District & Sessions Judge, Bhadohi at Gyanpur. (Information available on E-mail).

The Officers mentioned above shall hand over charge from their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. Sri Ram Kushal, Chief Judicial Magistrate, Bhadohi at Gyanpur.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.

14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Confidential-B Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Bhadohi at Gyanpur. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**